

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1744(ND)/2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2019

NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland Buildtech Pvt. Ltd.

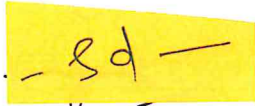
~~SECTION OF THE COMPANIES ACT:~~ 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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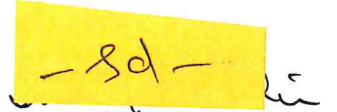
Present:	Mr. Hitesh Sachar and Ms. Namita Jose, Advocates for the Petitioner			
	Mr. Abhay Chauhan and Mr. Harilal, Advocates for the Respondent			

ORDER

Talks of compromise are in progress which is being confirmed by both the parties. To come up for further consideration on 6th January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)